

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1416-JK (LD) of 2024

DATED:- 29 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

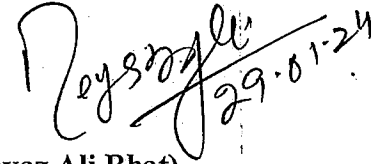
Secretary to Government

Dated: 29.01.2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.1416-JK(LD) of 2024 dated 29.01.2024

S. No.	Title of the case	OIC
1	UT of J&K Vs Omer Nazir Sheikh and Ors, whereby the accused involved in case FIR No. 179/2019 u/s 147,148,149,336,427,336,427,307,332 RPC P/S Ganderbal	Sh. Ghulam Hassan, DySP Hqrs Ganderbal
2	N.A nO. 774/2023 in OA No. 749/2023 titled Gh Mohammad Wagay VS UT of J&K and Ors	Ms. Syed Sleet Shah, JKPS Dy.SP Hqrs Srinagar
3	Shabir Ahmad Khan and Anr vs UT of J&K FIR No. 111/2023 P/S Sumbal	Sh Abid Rashid Mir, DySP SDPO Sumbal Supervisory Officer P/S Sumbal

Nezzyls